

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4481  
ANSWERED ON:21.02.2014  
CHILD HEALTH AND EDUCATION  
Biswal Shri Hemanand

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether the scheme Conditional Cash Transfer (CCT) has been introduced to provide better education and healthcare to girl child in the country;
- (b) if so, the details thereof and the number of districts covered under the Scheme along with the criteria for selection of these districts;
- (c) the number of beneficiaries and the amount received per child under this scheme;
- (d) the funds earmarked, released and utilized by the States during the last year and current year state/UT-wise;
- (e) whether the Government propose to extend the coverage of the scheme in the country; and
- (f) if so, the details thereof, State/UT-wise?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI KRISHNA TIRATH)

(a): The Ministry of Women and Child Development launched `Dhanalakshmi` - A conditional Cash Transfer Scheme for Girl Child on 03rs March, 2008 on a pilot basis to provide a set of staggered financial incentives for families to encourage them to retain the girl child and educate her. The Scheme was discontinued w.e.f. 1.4.2013 as Several States Governments have Schemes for girl children which are more attractive.

(b) `Dhanalakshmi` was implemented in 11 Blocks across seven States on pilot basis:

State	District	Block
Andhra Pradesh	Khammam	Aswaraopeta
	Warangal	Narsampet
Chhattisgarh	Bastar	Jagdulpur
	Bijapur	Bhogalpattnam
Orissa	Malkangiri	Kalimela
	Koraput	Semiliguda
Jharkhand	Giridih	Tisri
	Kodarma	Markachor
Bihar	Jamoi	Sono
Uttar Pradesh	Rae Bareilly	Shivgarh
Punjab	Fatehgarh Sahib	Sirhind

The Blocks identified except Sirhind(Punjab) were educationally Backward Blocks (as per list of Educationally Backward Blocks given in Census of India 2001) Sirhind (Punjab) was chosen as it had the lowest girl child sex ratio (in age group 0 to 6 years), viz. 766 girls per 1000 boys as per 2001 Census.

(c) & (d): Under the Scheme, the amount of release at various stages was as under:

Sl. No.	Items	Cash transfer per child (in Rs.)
1.	At Birth and Registration of Birth	5,000
2.	Immunization	
i.	6 weeks	200
ii.	14 weeks	200
iii.	9 months	200
iv.	16 months	200
v.	24 months	200
	on completion of full immunization	250
3.	a Education	
	On enrolment	1000
i.	Class 1 + 85% attendance	500
ii.	Class 2+85% attendance	500

iii. Class 3 + 85% attendance	500
iv. Class 4 + 85% attendance	500
v. Class 5 + 85% attendance	500
3.b. On enrolment of secondary school	1500
i. Class 6 + 85% attendance	750
ii. Class 7 + 85% attendance	750
iii. Class 8 + 85% attendance	750
Total	13,500

The fund earmarked, released and utilized by the State Governments during the last year and current year is as under:

State	2012-13	2013-14 (till date)	
	Fund Benefi- rele utilised ased (Rs. in (Rs. in lakh) lakh)	Fund Benefi- rele utilised ased (Rs. in (Rs. in lakh) akh)	Fund Benefi- rele utilised ased (Rs. in (Rs. in lakh) akh)
Andhra Pradesh	383.90	- - - -	- - - -
Chhattisgarh	219.99	108.99	38,052 - - -
Orissa	108.43	- - - -	- - - -
Jharkhand	116.79	28.82	5,833 - - -
Bihar	- - -	165.31	51.36 25,500
Uttar Pradesh	- - 4,483	105.02	112.51 4,483
Punjab	331.80	- 8,147	- - -
Total	1160.93	137.81	56,515 270.33 163.87 29,983
# Past liability			

(e): No madam,

(f): Does not arise.